To,
The President,
Sikkim Chemist Association,
Gangtok.

Subject: Prohibition on sale of N-95 mask to the general public.

It is regularly coming in the notice of Drug Control Authorities in the State that N-95 Mask is being sold by Chemists/ Pharmacies to the general public at exorbitant prices. This is being again after repeated verbal instructions, which is unacceptable/intolerable.

It is requested you to sensitize all the members of SCA to refrain from stocking and selling of N-95 mask to the general public. The N-95 mask can only be sold against a valid prescription of registered medical practitioner. It may also be communicated to the defaulters that failure to comply with the directives may result in legal action against the defaulters or direction Suspension / cancellation of Drugs License, without further notice.

Copy to:

1. Chief Secretary, Govt. of Sikkim.
2. Pr. Secretary, Dept. of Health & Family Welfare, Govt. of Sikkim
3. District Collector(E/W/N/S),

Dr. T. K. Rai
Director
(Drugs & Cosmetics Cell)

DC/HC, HS & FW
Memo No. 162
TADONG - GANGTOK
Dated: 26/1/2020